

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.08.2020 (MONDAY)

COURT – II

10:20 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1420 of 2019	Karan Gambhir Vs. Sajeve Bhushan Deora & Ors. With	Karan Gandhi	Rudreshwar Singh- R1 Sumesh Dhawan-R2 Rakesh Kumar-R3,4
2.	Comp. App. (AT) (Ins) No. 1430 of 2019	DD Real Estate Pvt. Ltd. Vs. Sajeve Bhushan Deora & Ors. Liquidator for Forgings Pvt. Ltd.	Akshay Ringe	Akshay Ringe
3.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs	Rhea Verma	Sanjib Kumar Mohanty

10:25 AM

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp. App. (AT) (Ins) No. 613 of 2020	NKV Home Dept (Proprietor – Nirmal K Dhiran) Vs. Landmark Housing Projects Chennai Pvt. Ltd.	Nirmal K Dhiran	

10:30 AM
VIRTUAL MODE

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Contempt Case (AT) No. 19 of 2020 in Comp. App (AT) No. 301 of 2017	Priyaranjani Fibers Ltd. & Ors. Vs. D. Srinivasa Rao & Ors.	Harshal Kumar	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 1406 of 2019	A.Balakrishana Vs. Kotak Mahindra Bank Ltd. & Anr.	Gautam Singh	Kesar Dass Rahul Menderatta- R1
7.	Comp. App. (AT) (Ins) No. 386 of 2020	Hector Reality Ventures Pvt. Ltd. Through its Director, Sandeep Ralhan Vs. Anand Prakash Soni & Ors.	Manoj K. Srivastwa	
8.	Comp. App. (AT) (Ins) No. 571 of 2020	Shailesh Chawla & Anr. Vs. Vinod Kumar Mahajan & Ors. With	Kamal Sehgal	Vinod Kumar Mahajan-R1
9.	Comp. App. (AT) (Ins) No. 572 of 2020	Om Parkash Khurana & Ors. Vs. Vinod Kumar Mahajan & Ors.	Kamal Sehgal	Vinod Kumar Mahajan-R1
10.	Comp. App. (AT) (Ins) No. 601 of 2020	Gujrat Urja Vikas Nigam Ltd. Vs. Yes Bank Ltd.	Ranjitha Ramachandran	Punit D. Tyagi

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar